

6.	Nilgiri Tahr			
Sl. No	Species/States	2014-15	2015-16	2016-17
	Kerala	0	0	82.04
7.	Wild Buffalo			
	Chhattisgarh	101.12	0	0
	TOTAL	297.137	429.104	639.7122

Tree plantation programme

1637. SHRI SHANKARBHAI N. VEGAD: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has any plan to increase the tree plantation programme in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether Government has any plan to promote medicinal plantation in the country; and
- (d) the details of the plan and funds provided in Gujarat during the last three years?

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. HARSH VARDHAN): (a) and (b) Ministry of Environment, Forest and Climate Change (MoEF&CC) is implementing two schemes for tree plantation, National Afforestation Programme (NAP) for tree plantation in degraded forests at Pan India level through people's participation and National Mission for a Green India (GIM), one of the Eight missions outlined under National Action Plan for Climate Change (NAPCC) which aims to increase forest and tree cover and to improve quality of forest cover besides cross sectoral activities on landscape basis. An area over 2 million ha. has been afforested with an investment of about ₹ 3700 crore under NAP since its launching year 2000. Details of State-wise sanctioned area for new afforestation and fund released during the last three years under NAP and GIM are given in Statement-I (*See* below). The fund under Compensatory Afforestation Fund Management and Planning Authority (CAMPA), inter alia, is also used in plantation activity including compensatory afforestation. The details of CAMPA funds released to the States during the last three years are given in Statement-II (*See* below). Besides, afforestation being the multi-departmental effort, is also taken up under centrally sponsored MGNREGA Scheme, Integrated Watershed Management scheme, National Bamboo Mission and various State Plan and Non-Plan Schemes.

(c) and (d) To promote medicinal plantation in the country, the National Afforestation Programme (NAP) Scheme of MoEF&CC has the provision for raising of Regeneration of perennial herbs and shrubs of medicinal value as one of the seven models of plantation. Under this model new area of 150 ha. has been approved and ₹155.72 lakhs has been sanctioned for plantation and maintenance of plantation to Gujarat State during last three years (2014-15 to 2016-17).

Besides, as informed by National Medicinal Plants Board (NMPB), Ministry of AYUSH, to coordinate all matters related to development of Medicinal Plants sector in the country, the Government of India has set up National Medicinal Plants Board (NMPB) in the year 2000 and since its inception, NMPB has been implementing various programmes/schemes for overall development of the Medicinal Plants Sector in the country.

Presently, the NMPB is implementing a Central Sector Scheme on "Conservation, Development and Sustainable Management of Medicinal Plants", under which project based support is provided for resource augmentation/plantation of medical plants, setting up of Herbal Gardens to different States/UTs through State Medicinal Plants Boards (SMPBs), State Forest Departments and other stakeholders. The Ministry of AYUSH, under its Centrally Sponsored Scheme of National AYUSH Mission (NAM), is also providing support for cultivation of medicinal plants/trees on farmer's land and the support for cultivation of medicinal plants/trees is provided based on the State Annual Action Plan (SAAP) through the identified implementing agency in concerned state. Details of the fund released during the last three years for state of Gujarat under the above schemes of NMPB is given below:—

		(₹In lakh)		
Sl. No.	Name of Scheme	Fund released		
		2014-15	2015-16	2016-17
1.	Central Sector Scheme on "Conservation, Development and Sustainable Management of Medicinal Plants"	238.22	143.220	477.460
2.	Centrally Sponsored Scheme of National AYUSH MISSION (NAM).	172.25*	168.415	212.189
TOTAL		410.47	311.635	689.649

* Fund released under centrally sponsored scheme of "National Mission on Medicinal Plants (NMMP)". The NMMP was implemented from 2008-09 to 2014-15.

Statement-I

State-wise details of funds released and New area approved for afforestation during last three years (2014-15 to 2016-17) under National Afforestation Programme (NAP) and National Mission for a Green India (GIM)

Sl. No.	State	Amount Released (₹ in crore)		New Area Approved (in hectare)	
		NAP	GIM	NAP	GIM
1	2	3	4	5	6
1.	Andhra Pradesh	6.76	1.06	2168	881
2.	Bihar	14.19	-	4286	-
3.	Chhattisgarh	35.12	43.62	9174	19128
4.	Goa	0.00	-	0	-
5.	Gujarat	23.40	8039	-	-
6.	Haryana	15.22	-	4095	-
7.	Himachal Pradesh	0.73	-	2237	-
8.	Jammu and Kashmir	3.59	-	1606	-
9.	Jharkhand	8.60	-	3924	-
10.	Karnataka	29.73	1.92	5480	760
11.	Kerala	3.84	9.15	1478	4978
12.	Madhya Pradesh	34.45	-	8441	-
13.	Maharashtra	54.66	-	10782	-
14.	Odisha	32.03	3.21	8515	2177.72
15.	Punjab	1.87	6.11	1628	3000
16.	Rajasthan	4.10	-	3350	-
17.	Tamil Nadu	7.23	-	2250	-
18.	Telangana	2.03	-	795	-
19.	Uttar Pradesh	17.23	-	11533	-
20.	Uttarakhand	5.55	20.20	3462	7483
21.	West Bengal	0.78	-	2495	-
TOTAL (OTHER STATES)		301.11	85.27	95738	38407.72

1	2	3	4	5	6
22.	Arunachal Pradesh	0.15	-	1000	-
23.	Assam	2.56	-	0	-
24.	Manipur	12.88	16.17	1835	8798
25.	Meghalaya	4.96	-	0	-
26.	Mizoram	31.91	9.88	4040	19643
27.	Nagaland	16.21	-	2130	-
28.	Sikkim	12.61	-	3765	-
29.	Tripura	14.90	-	4272	-
TOTAL (NE STATES)		96.18	26.05	17042	28441
GRAND TOTAL		397.29	111.32	112780	66848.72

Statement-II

Details showing State-wise release of fund under CAMPA during last three Years (2014-15 to 2016-17)

Sl. No.	State/UT	2014-15 Amount (in ₹)	2015-16 Amount (in ₹)	2016-17 Amount (in ₹)
1	2	3	4	5
1.	Andaman and Nicobar Islands	1,20,00,000.00	1,00,00,000.00	
2.	Andhra Pradesh	1,35,00,00,000.00	85,00,00,000.00	89,00,00,000.00
3.	Arunachal Pradesh	1,01,00,00,000.00	53,00,00,000.00	58,00,00,000.00
4.	Assam	25,00,00,000.00	25,00,00,000.00	10,00,00,000.00
5.	Bihar	18,14,00,000.00	27,02,00,000.00	34,29,00,000.00
6.	Chandigarh	1,07,79,000.00	1,04,00,000.00	1,00,00,000.00
7.	Chhattisgarh	1,93,00,00,000.00	2,39,00,00,000.00	2,80,00,00,000.00
8.	Dadra and Nagar Haveli			
9.	Daman and Diu			
10.	Delhi	4,51,00,000.00	5,40,00,000.00	2,00,00,000.00
11.	Goa			

1	2	3	4	5
12.	Gujarat	65,00,00,000.00	33,00,00,000.00	45,00,00,000.00
13.	Haryana	42,00,00,000.00	45,00,00,000.00	18,00,00,000.00
14.	Himachal Pradesh	96,00,00,000.00	95,60,00,000.00	91,00,00,000.00
15.	Jammu and Kashmir	58,00,00,000.00	62,00,00,000.00	47,00,00,000.00
16.	Jharkhand	1,75,00,00,000.00	1,41,00,00,000.00	1,49,00,00,000.00
17.	Karnataka	72,00,00,000.00	71,12,00,000.00	67,00,00,000.00
18.	Kerala			
19.	Lakshadweep			
20.	Madhya Pradesh	2,13,00,00,000.00	1,40,00,00,000.00	
21.	Maharashtra	1,48,00,00,000.00	1,72,00,00,000.00	1,88,00,00,000.00
22.	Manipur	8,27,00,000.00	25,00,00,000.00	25,00,00,000.00
23.	Meghalaya			
24.	Mizoram	6,80,00,000.00	6,73,00,000.00	6,75,00,000.00
25.	Nagaland			
26.	Odisha	3,22,00,00,000.00	4,26,00,00,000.00	
27.	Puducherry			
28.	Punjab	41,00,00,000.00	49,00,00,000.00	49,00,00,000.00
29.	Rajasthan	74,00,00,000.00	97,00,00,000.00	91,00,00,000.00
30.	Sikkim	13,70,00,000.00	11,00,00,000.00	9,00,00,000.00
31.	Tamil Nadu	2,20,00,000.00	7,00,00,000.00	7,00,00,000.00
32.	Telangana	35,00,01,000.00	85,00,00,000.00	1,10,00,00,000.00
33.	Tripura	8,00,00,000.00	11,00,00,000.00	12,00,00,000.00
34.	Uttar Pradesh	81,04,00,000.00	1,50,00,00,000.00	48,00,00,000.00
35.	Uttarakhand	1,09,00,00,000.00	1,44,28,00,000.00	1,24,43,00,000.00
36.	West Bengal	8,00,00,000.00	5,00,00,000.00	
TOTAL		20,56,93,80,000.00	22,13,19,00,000.00	15,61,47,00,000.00
		Say ₹ 2056.93	Say ₹ 2213.19	Say ₹ 1561.47
		crores	crores	crores

Note: 1. The releases for the years 2014-15 onwards have been made from the interest accrued.